

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):

Respondent(s) :

Advocate for

Applicant(s) :

Respondent (s) :

| Notes of the registry | Orders of the Tribunal |
|-----------------------|---|
| | <p><u>OA No.290/00349/2014</u> <u>Date of Order : 27.01.2016</u></p> <p>Mr. S.R. Beniwal, present, for the applicant. Mr. Vinay Chhipa, present, for respondents.</p> <p>Apparently, the applicant could obtain an employment under the same Government, therefore, his relief having been gratified and therefore there is no point to keep the matter pending.</p> <p>Accordingly, the OA is disposed of with a liberty to the applicant to raise the matter again, if he is not satisfied with the relief.</p> <p> [Ms. Praveen Mahajan] Administrative Member</p> <p> [Dr.K.B. Suresh] Judicial Member</p> <p>Rss</p> |